NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU DAILY CAUSE LIST DATED **09.06.2025** (MONDAY)
CHENNAI BENCH **(HYBRID MODE)**10:30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial), Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 261/2025 To dispense with IA No. 742/2025 For Stay IA No. 743/2025	KGR Constructions Pvt. Ltd. Vs K Murali Krishna Prasad, Liquidator of ISR Infra Pvt. Ltd.	Mr. Anant Merathia	Mr. KM Prasad, Liquidator For Caveator
2.	Comp App (AT) (CH) No. 73/2025 For Stay IA No. 741/2025	Five Furlong Foundation Vs Kalpesh Rameshchandra Patel & 11 Ors.	Mr. R Swarnavel	
3.	Comp App (AT) (CH) No. 50/2025	G Senthil Raj Vs Indo Mikasa Green Lightning Pvt. Ltd. & 4 Ors	Ms. Rohini Ravikumar	
4.	Comp App (AT) (CH) (Ins) No. 253/2025 For Stay IA No. 712/2025 For Urgent Hearing IA No. 713/2025 Delay in refiling IA No. 714/2025	Religare Finvest Ltd Vs Liquidator, Ashok Magnetics Ltd.	Mr. Ashwin Shanbhag	
5.	Comp App (AT) CH) No. 70/2025 For Stay IA No. 721/2025 For Exemption IA No. 722/2025	Latha Balasubramanian Vs IGP Engineers Pvt. Ltd. & 15 Ors.	Mr. K Pawan Jhabakh	
6.	Comp App (AT) CH) No. 72/2025 For Stay IA No. 723/2025	Latha Balasubramanian Vs IGP Engineers Pvt. Ltd. & 15 Ors.	Mr. K Pawan Jhabakh	

For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7.	Comp App (AT) (CH) No. 66/2025 For Directions IA No. 692/2025 For Urgent Listing IA No.693/2025 For Exemption IA No. 694/2025	RE Sustainability Ltd. & 2 Ors.	Mr. Edward James	
8.	Comp App (AT) (CH) (Ins) No. 429/2024 For Exemption IA No.1173/2024 For Stay IA No. 1174/2024	Comandur Parthasarthy Vs Lalit Kumar Dangi, RP & 2 Ors	Ms. Kopal Sharraf	Mr. Adarsh Ramanujan R1, R2
9.	IA No. 458/2025 (For Condone Delay) In Comp App (AT) (CH) (Ins) No. 171/2025	Assistant Commissioner, PN Palayam Circle, Commercial Taxes Dept. Govt. of Tamil Nadu Vs Rocksand Minerals Pvt. Ltd. & 7 Ors.	Mr. B Vijay	

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
10.	TA (AT) No. 279/2021 (Comp App (AT) No. 70/2020)	GATI Ltd Vs Neera and Children Trust & 2 Ors.	Ms. Varsha Banerjee	Mr. Y Suryanarayana
11.	IA No. 91/2021 (For Condone Delay) in Comp. App (AT) (CH) (Ins) No. 40/2021 For Stay IA No. 92/2021	Mathew CK & 27 Ors Vs Shri Kumar Rajan, RP Hindustan Newsprint Ltd. & 3 Ors	Mr. Pranav Charan	Mr. PV Vinod- R1 & R2 Mr. Shivshankar R Panicker- R3 R4
12.	Comp App (AT) (CH) (Ins) No. 461/2023 For Stay IA No. 1444/2023	State Bank of India Stressed Asset Management Branch Vs Dommeti Surya Rama Krishna Saibaba, Liquidator of Kumar Aquatech Agencies Pvt. Ltd. & 2 Ors	Mr. Pranava Charan	Mr. Anoop Prakash Awasthi- R3
13.	Comp App (AT) (CH) (Ins) No. 12/2024 For Stay IA No. 48/2024 For Exemption IA No. 49/2024 For Interim relief IA No. 224/2024	IDBI Bank Ltd VS Span Engineers & 2 Ors	Ms. Niranjana Pandian	Legalserve & Associates- R1 Mr. TK Bhaskar R3

14.	Comp App (AT) (CH)	Karthik Rukmini	Mr. T Ravichandran	Mr. Shashank Agarwal
	(Ins) No. 218/2024	Energy Limited		
	For Stay	Vs		
	IA No. 583/2024	Deepak Maini,		
		Liquidator, Ind Bharat		
		Thermal Power Ltd.		

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for
				Respondents
15.	IA No. 745/2025	P. Venkateswara Rao &	Mr. TK Bhaskar	Mr. Akshat Jain R1-R6
	(For Direction)	3 Ors.		Mr. Vinod Kumar
	in	Vs		R7-R12
	Comp App (AT) (CH) No.	K. Chandrashekhar &		
	74/2024	11 Ors.		
	For Direction			
	IA No. 1111/2024			

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
16.	TA (AT) No. 211/2021 (Comp App (AT) (Ins) No. 1424/2019 For Exemption IA No. 4069/2019)	Western Coalfields Ltd. Vs Sai Wardha Power Generation Ltd & 5 Ors.	Mr. Keerthikiran Murali	Mr. Ramaswamy Meyyappan
17.	Comp App (AT) (CH) (Ins) No. 166/2024 For Exemption IA No. 440/2024	Rythm Jain Vs Atlanti Spinning and Weaving Mills Ltd. Rep by its Liquidator, Sujata Chattopadhyay WITH	Mr. Ankur Goel	Mr. VV Sivakumar
18.	Comp App (AT) (CH) (Ins) No. 177/2024 For Exemption IA No. 484/2024	Rythm Jain Vs Atlanti Spinning & Weaving Mills Ltd. Rep by its Liquidator Sujatha Chattopadhyay WITH	Mr. Ankur Goel	Mr. VV Sivakumar
19.	Comp App AT) (CH) (Ins) No. 199/2024	Atlanti Spinning and Weaving Mills Ltd Rep. by its Liquidator Sujata Chattopadhyay Vs Somil K. Ne. Gandhi Proprietor, Sir Cloth Manufacturer Co. & 3 Ors.	Mr. VV Sivakumar	Mr. Ankur Goel R1
20.	Comp App (AT) (CH) (Ins) No. 252/2024	Atlanti Spinning and Weaving Mills Ltd. Rep by its Liquidator, Sujata Chattopadhyay Vs Rythm Jain & 2 Ors	Mr. VV Sivakumar	
		WITH		

21.	Comp App (AT) (CH) (Ins) No. 466/2024 For Exemption IA No. 1271/2024	Sansar Investment & Finance Company Pvt. Ltd. Vs Atlantic Spinning and Weaving Mills Ltd Through its Liquidator, Sujata Chattopadhyay	Mr. Ankur Goel	Mr. VV Sivakumar
22.	Comp App (AT) (CH) (Ins) No. 103/2025 For Exemption IA No. 283 & 284/2025 For Stay IA No. 285/2025	Sansar Investment & Finance Company Pvt. Ltd. Vs Atlantic Spinning & Weaving Mills Ltd. Through its Liquidator Sujata Chattopadhyay & 2 Ors. WITH	Mr. Ankur Goel	Mr. VV Sivakumar- R1
23.	Comp App (AT) (CH) (Ins) No. 104/2025 For Exemption IA No. 286 & 289/2025 For Stay IA No. 287/2025 For Additional docs IA No. 288/2025	Rythm Jain & Anr. Vs Atlantic Spinning and Weaving Mills Ltd & 2 Ors.	Mr. Ankur Goel	Mr. VV Sivakumar- R1
24.	Comp App (AT) (CH) (Ins) No. 103/2024	Asmitha Microfin Ltd. Vs Reserve Bank of India & 5 Ors.	Mr. CV Shailandhran	Mr. M Kumaresan- R1 Mr. Anand- R2 Mr. Pranava Charan R3 Mr. Menon-R4 Mr. Varun Srinivasan R5
25.	Comp App (AT) (CH) (Ins) No. 356/2024 For Stay IA No. 530/2025	State Bank of India & 3 Ors. Vs Aneetha Subramaniam RP of Karur KCP Packkagins Ltd & Anr.	Mr. R Imayavaramban	Mr. Avinash Krishnan Ravi- R1 Mr. H Karthik Seshadri R2
26.	Comp App (AT) (CH) (Ins) No. 129/2025	State Bank of India SAMB, Chennai Vs NK Pothiraaj	Mr. ML Ganesh	
27.	Comp App (AT) (CH) (Ins) No. 160/2025	Bhagirathi Infrapower Projects Pvt. Ltd. Vs Ramky Infrastructure Ltd.	Mr. Honey Satpal	Ms. Kopal Sharraf
28.	Comp App (AT) (CH) (Ins) No. 186/2025 For Stay IA No. 505/2025	Shantilal Surana Vs V. Duraisamy, RP & Anr	Ms. Prapti Mehta	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for
				Respondents
29.	TA (AT) No. 165/2021 (Comp App (AT) No. 48/2020)	N. Sekhar Reddy & Anr. Vs Telangana Family Club & Resorts Pvt. Ltd. & 12 Ors.	Mr. R Ramesh Naik	Mr. TK Bhaskar- R1 R6

30.	TA (AT) No. 282/2021 (Comp App (AT) No. 82/2020 For Stay IA No. 1344/2020 For Exemption IA No. 1345/2020)	Baby Mathew & Anr. Vs Mar Jacob Thoomkuzhy & 9 Ors. WITH	UKCA & Partners	Dr. KS Ravichandran R5- R10
31.	TA (AT) No. 284/2021 (Comp App (AT) No. 98/2020 For Stay IA No. 1592/2020 For Exemption IA No. 1593/2020)	Biju George & 12 Ors. Vs Jeevan Telecasting Corporation Ltd. & 5 Ors	Dr. KS Ravichandran Ms. S Manjula Devi	UKCA & Partners R1,R6 Mr. Menon- R2-R5
32.	Comp App (AT) (CH) (Ins) No. 272/2021 For Directions IA No. 204/2023	Sumit Binani, RP of KSK Mahanadi Power Company Ltd. Vs V. Venkatachalam, RP of Raigarh Champa Rail Infrastructure Pvt. Ltd. & Anr.	Mr. Sandeep Bajaj Mr. Allwin Godwin	Mr. Y Suryanarayana R1 Mr. Anirudh Krishnan R2
33.	Comp App (AT) (CH) (Ins) No. 34/2022 For Stay IA No. 66/2022	Merin Jose Vs State Bank of India	Mr. B Ramana Kumar	Mr. Vinod PV
34.	Comp App (AT) (CH) No. 36/2022	PA Hamza Vs TP Anil Kumar & 11 Ors	Ms. Harshini Jhothiraman	Mr. Allwin Godwin R1- R4 Mr. Alishan Naqvee R5- R12
35.	Comp App (AT) (CH) (Ins) No. 152/2022 For Stay IA No. 357/2022	Canara Bank Vs Vantage Machine Tools Pvt Ltd. WITH	Mr. ML Ganesh Mr. CS Sashikumar	Mr. Avinash Krishnan Ravi Mr. Jerin Asher Sojan
36.	Comp App (AT) (CH) (Ins) No.154/2022 For Stay IA No. 360/2022	Canara Bank Vs Vijaya Durga Green Fields Pvt Ltd.	Mr. ML Ganesh Mr. CS Sashikumar	Mr. Avinash Krishnan Ravi Mr. Jerin Asher Sojan
37.	Comp App (AT) (CH) (Ins) No.153/2022 For Stay IA No. 358/2022 For Exemption IA No. 359/2022	Telangana State Trade Promotion Corporation Ltd. Vs AP Gems & Jewellery Park Pvt. Ltd. & 2 Ors	Mr. Abhishek Jenasenan	Mr. Avinash Krishnan Ravi- R1 Mr. T Sai Krishnan R2 Mr. P Soma Shekar Reddy- R3
38.	Comp App (AT) (CH) (Ins) No. 294/2023	Enforcement Directorate, Mumbai Zonal Office-I Vs Dr. KV Srinivas, RP of AP Gems & Jewellery Park Pvt. Ltd, & 3 Ors.	Mr. Zoheb Hossain	Mr. P Soma Shekar Reddy- R2 Mr. Polkampally Pavan Kumar Rao R3 Mr. Abhishek Jenasenan- R4
39.	Comp App (AT) (CH) (Ins) No. 01/2024 For Stay IA No. 3/2024 For Exemption IA No. 4/2024 To Adv. Hg. IA No. 963/2024	Radiant Corporation Pvt. Ltd. Rep by its Authorized Rep KVV Janardhana Rao Vs Gullapalli Kishore Babu, Chairperson of the Monitoring Committee of Jeevan Polymers Pvt. Ltd. & Anr.	Mr. Ch. Siddhartha Sarma	Ms. JVL Bharati- R1 Mr. Manjeet Bucha, CS R2

40.	Comp App (AT) (CH)	South India	Mr. AR Ramanathan	Mr. ST Raja
	(Ins) No. 376/2024	Corporation. Pvt. Ltd.		-
		Vs		
		Tamil Nadu Power		
		Generation		
		Corporation Ltd.		

02.00 PM

Note: After the matters listed at 02.00 pm, the regular Cause list will continue.

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
41.	Comp App (AT) (CH) (Ins) No. 211/2024 For Stay IA No. 572/2024 For Directions IA No. 1050/2024	IDBI Bank Ltd Vs KRS Erectors Pvt. Ltd. & 2 Ors.	Mr. Allwin Godwin	Ms. R Moneshaa R1 R3 Ms. Anuradha Bisani R2
42.	Comp App (AT) (CH) (Ins) No. 232/2024 For Direction IA No. 618, 623,919, 997, 1023, 1144, 1145, 1117, 1118/2024 & 56, 110, 111 & 513/2025	KRS Erectors Pvt. Ltd. & Anr. Vs IDBI Bank Ltd. & Anr. WITH	Mr. B Ravikiran Singh Ms. R Moneshaa	Mr. Allwin Godwin-R1 Ms. Anuradha Bisani R2/Liquidator
43.	Comp App (AT) (CH) (Ins) No. 233/2024 For Direction IA No. 619/2024	KRS Erectors Pvt. Ltd. Vs IDBI Bank Ltd. & Anr. WITH	Mr. B Ravikiran Singh Ms. R Moneshaa	Mr. Allwin Godwin- R1 Ms. Anuradha Bisani R2/Liquidator
44.	Comp App (AT) (CH) (Ins) No. 251/2024 For Stay IA No. 676/2024	IDBI Bank Ltd Vs KRS Erectors Pvt. Ltd. & Anr.	Mr. Allwin Godwin	Ms. R Moneshaa- R1 Ms. Anuradha Bisani R2

INSTRUCTIONS FOR SMOOTH VC HEARINGS

- 1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: (a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person
- 2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter "Mentioning-Name".
- 3. After joining, it must be ensured that **the video is always on 'OFF' mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
- 4. Detailed instructions for joining video conferencing are made available at: https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf
- 5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
- 6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
- 7. For any technical support Parties may contact the following officials during the office hours on working days:

VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan (044-28880500), or through email on e-mail ID: vcnclatchennai5@gmail.com

By order of Hon'ble Member (Judicial)

Chennai Bench

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